## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/158/ (IB)/2017

NAME OF THE PETITIONER(S)

: ASSET RECONSTRUCTION Co. INDIA LTD

NAME OF THE RESPONDENT(S)

: INTERNATIONAL SREE BALAJI HOTELS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Chelton Sagen K. ANBARASAN

the Respondent

## **ORDER**

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter. Time extended at request for filing counter and serve copy of the same to the other side. Put up on <u>01.08.2017 at 10.30 A.M.</u>

(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc